

C O N T E N T S

**Sixteenth Series, Vol. XXXI, Fourteenth Session, 2018/1940 (Saka)
No. 24, Wednesday, March 28, 2018/Chaitra 7, 1940 (Saka)**

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OFFICERS OF LOK SABHA

THE SPEAKER

Shrimati Sumitra Mahajan

THE DEPUTY SPEAKER

Dr. M. Thambidurai

PANEL OF CHAIRPERSONS

Shri Arjun Charan Sethi

Shri Hukmdeo Narayan Yadav

Shri Anandrao Adsul

Shri Pralhad Joshi

Dr. Ratna De (Nag)

Shri Ramen Deka

Shri Konakalla Narayana Rao

Shri K.H. Muniyappa

Dr. P. Venugopal

Shri Kalraj Mishra

SECRETARY GENERAL

Shrimati Snehlata Shrivastava

LOK SABHA DEBATES

LOK SABHA

Wednesday, March 28, 2018/Chaitra 7, 1940 (Saka)

The Lok Sabha met at Eleven of the Clock

[HON. SPEAKER in *the Chair*]

... (*Interruptions*)

11 0 ½ hrs

(At this stage, Shrimati V. Sathyabama and some other Hon. Members came and stood on the floor near the Table.)

11 01 hrs

ORAL ANSWER TO QUESTION

HON. SPEAKER: Q. No. 461. Shrimati Kothapalli Geetha.

... (*Interruptions*)

(Q. 461)

संचार मंत्रालय के राज्य मंत्री तथा रेल मंत्रालय में राज्य मंत्री (श्री मनोज सिन्हा): अध्यक्ष महोदया, उत्तर सभा पटल पर रख दिया गया है।... (व्यवधान)

HON. SPEAKER: Please keep quiet. Nothing can happen if this is the situation.

Please go back to your seats. Do you not want to run the House? You are not allowing the House to run. What is this?

... (*Interruptions*)

माननीय अध्यक्ष : आप लोग सभी लोगों का समय खराब कर रहे हैं। सभी सांसद कह रहे हैं कि अब यह समाप्त करें। मुझे सभा समाप्त करनी पड़ेगी, साइन-ए-डाई करना पड़ेगा। You do not want to run the House. What is this happening here?

... (व्यवधान)

HON. SPEAKER: The House stands adjourned to meet again at 12 o'clock.

11 03 hrs

The Lok Sabha then adjourned till Twelve of the Clock.

12 00 hrs

The Lok Sabha reassembled at Twelve of the Clock.

(Hon. Speaker in the Chair)

...(व्यवधान)

(At this stage, Shri S. Rajendran and some other hon. Members came and stood near on the floor near the Table.)

... *(Interruptions)*

माननीय अध्यक्ष : माननीय सदस्यगण, मुझे कुछ विभिन्न विषयों पर स्थगन प्रस्ताव की सूचनाएँ प्राप्त हुई हैं। यद्यपि ये मामले महत्वपूर्ण हैं, तथापि इनके लिए आज की कार्यवाही में व्यवधान डालना अनिवार्य नहीं है। ये मामले अन्य अवसरों पर उठाये जा सकते हैं। इसलिए मैंने किसी भी स्थगन प्रस्ताव की सूचना को अनुमति प्रदान नहीं की है।

...(व्यवधान)

12 03 hrs

PAPERS LAID ON THE TABLE

HON. SPEAKER: Now, Papers to be laid on the Table.

...(व्यवधान)

उत्तर पूर्वी क्षेत्र विकास मंत्रालय के राज्य मंत्री, प्रधान मंत्री कार्यालय में राज्य मंत्री, कार्मिक, लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री, परमाणु ऊर्जा विभाग में राज्य मंत्री तथा अंतरिक्ष विभाग में राज्य मंत्री (डॉ. जितेन्द्र सिंह): माननीय अध्यक्ष महोदया, मैं कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ:-

1. नॉर्थ ईस्टर्न हैंडीक्राफ्ट्स एण्ड हैण्डलूम्स डेवलपमेंट कारपोरेशन लिमिटेड, गुवाहाटी के वर्ष 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा।
2. नॉर्थ ईस्टर्न हैंडीक्राफ्ट्स एण्ड हैण्डलूम्स डेवलपमेंट कारपोरेशन लिमिटेड, गुवाहाटी का वर्ष 2016-2017 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियाँ।

[Placed in Library, See No. LT 9001/16/18]

THE MINISTER OF STATE IN THE MINISTRY OF MINES AND MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI HARIBHAI CHAUDHARY):

Madam, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (1) Review by the Government of the working of the Singareni Collieries Company Limited, Khamman, for the year 2016-2017.
- (2) Annual Report of the Singareni Collieries Company Limited, Khamman, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 9002/16/18]

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): Madam, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (i) Review by the Government of the working of the Air India Limited, New Delhi, for the year 2016-2017.
- (ii) Annual Report of the Air India Limited, New Delhi, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT-9003/16/18]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): Madam, I beg to lay on the Table a copy each of the following statements (Hindi and English versions) showing Action Taken by the Government on the assurances, promises and undertakings given by the Ministers during various sessions of Thirteenth, Fourteenth, Fifteenth and Sixteenth Lok Sabhas:-

THIRTEENTH LOK SABHA

1. Statement No. 36 Eighth Session, 2001
[Placed in Library, See No. LT 9004/16/18]
2. Statement No.37 Twelfth Session, 2003
[Placed in Library, See No. LT 9005/16/18]

FOURTEENTH LOK SABHA

3. Statement No. 35 Seventh Session, 2006
[Placed in Library, See No. LT 9006/16/18]
4. Statement No. 24 Fifteenth Session, 2009
[Placed in Library, See No. LT 9007/16/18]

16. Statement No. 16 Fourteenth Session, 2013
[Placed in Library, See No. LT 9019/16/18]

17. Statement No. 15 Fifteenth Session, 2013-14
[Placed in Library, See No. LT 9020/16/18]

SIXTEENTH LOK SABHA

18. Statement No. 14 Second Session, 2014
[Placed in Library, See No. LT 9021/16/18]

19. Statement No. 13 Third Session, 2014
[Placed in Library, See No. LT 9022/16/18]

20. Statement No. 12 Fourth Session, 2015
[Placed in Library, See No. LT 9023/16/18]

21. Statement No. 10 Fifth Session, 2015
[Placed in Library, See No. LT 9024/16/18]

22. Statement No. 9 Sixth Session, 2015
[Placed in Library, See No. LT 9025/16/18]

23. Statement No. 7 Seventh Session, 2016
[Placed in Library, See No. LT 9026/16/18]

24. Statement No. 7 Eighth Session, 2016
[Placed in Library, See No. LT 9027/16/18]

25. Statement No. 6 Ninth Session, 2016
[Placed in Library, See No. LT 9028/16/18]

26. Statement No. 4 Tenth Session, 2016
[Placed in Library, See No. LT 9029/16/18]

12 04 hrs

PUBLIC ACCOUNTS COMMITTEE

90th to 102nd Reports

SHRI MALLIKARJUN KHARGE (GULBARGA): Madam, I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee (2017-18):-

- (1) 90th Report on the subject 'Performance of Special Economic Zones (SEZ)'.
- (2) 91st Report on Action Taken by the Government on the Observations/Recommendations contained in the Seventeenth Report (16th Lok Sabha) on 'Ultra Mega Power Projects Under Special Purpose Vehicles'.
- (3) 92nd Report on the subject 'Pradhan Manti Gram Sadak Yojana'.
- (4) 93rd Report on the subject 'Management of Vacant Land in Indian Railways'.
- (5) 94th Report on the subject 'Working of Central Board of Film Certification (CBFC) and Academic Activities of Satyajit Ray Film and Television Institute, Kolkata for the period from 2010-11 to 2014-15'.
- (6) 95th Report on the subject 'Health and Family Welfare'.
- (7) 96th Report on the subject 'Management of Narcotics Substances'.
- (8) 97th Report on Action Taken by the Government on the Observations/Recommendations contained in the 75th Report (16th Lok Sabha) on 'Performance of Import and Export Trade Facilitation through Customs Ports' relating to Ministry of Finance (Department of Revenue-CBEC).

(9) 98th Report on Action Taken by the Government on the Observations/Recommendations contained in the Sixty-second Report (16th Lok Sabha) on `Ratna and R-series Hydrocarbon Fields`.

(10) 99th Report on Action Taken by the Government on the Observations/Recommendations contained in the 69th Report (16th Lok Sabha) on `Sub-urban Train Services in Indian Railways`.

(11) 100th Report on Action Taken by the Government on the Observations/Recommendations contained in the 70th Report (16th Lok Sabha) on `Commercial Publicity in Indian Railways`.

(12) 101st Report on Action Taken by the Government on the Observations/Recommendations contained in the 64th Report (16th Lok Sabha) on `Shared Mobile Infrastructure Scheme`.

(13) 102nd Report on Action Taken by the Government on the Observations/Recommendations contained in the 25th Report (16th Lok Sabha) on `Disaster Preparedness in India`.

12 04 ½ hrs

STATEMENTS BY MINISTERS

(i) Status of implementation of the recommendations contained in the 253rd Report of the Standing Committee on Transport, Tourism and Culture on Action Taken by the Government on the recommendations contained in the 247th Report of the Committee on Demands for Grants (2017-18), pertaining to the Ministry of Shipping*

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON RADHAKRISHNAN):
Madam, I beg to lay a statement regarding the status of implementation of the recommendations contained in the 253rd Report of the Standing Committee on Transport, tourism and culture on Action Taken by the government on the recommendations contained in the 247th Report of the Committee on Demands for Grants (2017-18), pertaining to the Ministry of Shipping.

* Laid on the Table and also placed in Library, See No. LT 9033/16/17.

12 04 ¾ hrs

(ii) Status of implementation of the recommendations contained in the 252nd Report of the Standing Committee on Transport, Tourism and Culture on Action Taken by the Government on the recommendations contained in the 246th Report of the Committee on Demands for Grants (2017-18), pertaining to the Ministry of Road Transport and Highways *

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): Madam, I beg to lay a statement regarding the status of implementation of the recommendations contained in the 252nd Report of the Standing Committee on Transport, tourism and culture on Action Taken by the government on the recommendations contained in the 246th Report of the Committee on Demands for Grants (2017-18), pertaining to the Ministry of Road Transport and Highways.

* Laid on the Table and also placed in Library, See No. LT 9034/16/17.

12 05 hrs

ELECTION TO COMMITTEE

Central Advisory Committee for the National Cadet Corps

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): On behalf of Shrimati Nirmala Sitharaman, I beg to move:

“That in pursuance of clause (i) of sub-section (1) of Section 12 of the National Cadet Corps Act, 1948 the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Central Advisory Committee for the National Cadet Corps, subject to the other provisions of the said Act and rules made thereunder.”

HON. SPEAKER: The question is:

“That in pursuance of clause (i) of sub-section (1) of Section 12 of the National Cadet Corps Act, 1948 the member of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Central Advisory Committee for the National Cadet Corps, subject to the other provisions of the said Act and rules made thereunder.”

The motion was adopted.

... (Interruptions)

HON. SPEAKER: Please listen to me.

... (Interruptions)

रसायन और उर्वरक मंत्री तथा संसदीय कार्य मंत्री (श्री अनन्तकुमार): अध्यक्ष जी, पहले दिन से किसी ने सदन को रोकने का काम किया, वह प्रमुख विपक्षी पार्टी कांग्रेस ने किया। ... (व्यवधान) 5 तारीख से लगातार इस हाउस को रोकने की कोशिश उन्होंने की है। ... (व्यवधान) वाईएसआरसीपी और टीडीपी ने अपना अविश्वास प्रस्ताव दिया। ... (व्यवधान) मैडम, कल जैसे कांग्रेस पार्टी नंबर का प्लेकार्ड लेकर आई। ... (व्यवधान) कांग्रेस पार्टी अविश्वास प्रस्ताव देने के बाद नंबर के प्लेकार्ड लेकर आई। मैं कहना चाहूँगा कि वह भी सदन के ऑर्डर के खिलाफ है। वे नंबर के प्लेकार्ड लेकर नहीं आ सकते हैं। ... (व्यवधान) जब आपकी इजाजत होगी, तब ही वे अविश्वास प्रस्ताव को मूव कर सकते हैं और इस विषय के बारे में खड़े होकर अपने नंबर बता सकते हैं। ... (व्यवधान) मैडम, लगातार कांग्रेस पार्टी प्रमुख विरोधी पार्टी होते हुए इस सदन के कलापों को बाधित कर रही है। ... (व्यवधान) सदन के कलापों को एक मज़ाक बनाकर रखा है। हम इसकी घोर निंदा करते हैं। ... (व्यवधान) यह नहीं होना चाहिए। ... (व्यवधान) अविश्वास प्रस्ताव पर चर्चा के लिए हम तैयार हैं। हम इंतजार में हैं। जब हाउस ऑर्डर में आ जाएगा, हम तब चर्चा लेने के लिए तैयार हैं। ... (व्यवधान)

माननीय अध्यक्ष : क्या बात है, खड़गे जी? क्या हुआ?

... (व्यवधान)

श्री मल्लिकार्जुन खड़गे (गुलबर्गा) : मैडम, स्पीकर हम चर्चा के... (व्यवधान)

माननीय अध्यक्ष : नहीं सुनाई दे रहा है।

... (व्यवधान)

श्री मल्लिकार्जुन खड़गे: मैडम, स्पीकर हम चर्चा के लिए तैयार हैं और नो कॉन्फिडेंस मोशन में नंबर आप नहीं बोले। ... (व्यवधान) नंबर हमने पता किया है। ... (व्यवधान) अस्सी लोग खड़े हुए। ... (व्यवधान)

माननीय अध्यक्ष : ऐसा नहीं होता है, I am sorry. बस हो गया। प्लीज़।

...(व्यवधान)

12 07 hrs

OBSERVATION BY THE SPEAKER
Notices of Motion of No-Confidence

HON. SPEAKER: Hon. Members, I am speaking about No-Confidence Motion.

But how can I proceed? I am sorry.

... (*Interruptions*)

HON. SPEAKER: I have received notices of Motion of No-Confidence in the Council of Ministers from Sarvashri Thota Narasimham, Y.V. Subba Reddy, Konakalla Narayana Rao, Srinivas Kesineni, N.K. Premachandran, Mohd. Salim, P. Karunakaran, P.V. Midhun Reddy, P.K. Kunhalikutty, Mallikarjun Kharge, M. Srinivasa Rao, Asaduddin Owaisi and Jayadev Galla.

... (*Interruptions*)

HON. SPEAKER: I am duty bound to bring the notices before the House. But unless the House is in order I will not be in a position to count the 50 Members. How can I count? It is not possible. All of you will have to go to your seats.

... (*Interruptions*)

HON. SPEAKER: I am sorry.

... (*Interruptions*)

HON. SPEAKER: I am not able to ascertain as to whether the leave has been granted or not. I cannot ascertain this.

... (*Interruptions*)

HON. SPEAKER: This is not the way. How can I count? Please go back to your seats.

... (*Interruptions*)

HON. SPEAKER: Everybody is ready to discuss No-Confidence Motion. They are also ready, this side is also ready, but we cannot proceed like this.

... (*Interruptions*)

HON. SPEAKER: Since the House is not in order, I will not be able to bring the notices before the House. I am sorry.

... (*Interruptions*)

HON. SPEAKER: Hon. Members, this is not the way. I am sorry.

... (*Interruptions*)

माननीय अध्यक्ष : ऐसे हाउस क्यों चलाना? आप लोग क्या कर रहे हो?

...(व्यवधान)

HON. SPEAKER: I cannot hear anybody.

... (*Interruptions*)

HON. SPEAKER: The House stands adjourned to meet on Monday, the 2nd April, 2018 at 11.00 a.m.

12 11 hrs

*The Lok Sabha then adjourned till Eleven of the Clock
on Monday, April 2, 2018/Chaitra 12, 1940 (Saka).*
